

IN THE INCOME TAX APPELLATE TRIBUNAL, KOLKATA Bench "B", Kolkata

**Before Shri J.Sudhakar Reddy, Accountant Member &
Shri A.T. Varkey, Judicial Member**

**I.T.A. No.96/Kol/2019
Assessment Year: 2015-16**

Smt. Priyanka Surana,..... ..Appellant
C/o. Subash Agarwal & Associates, Advocates,
Siddha Gibson, 1, Gibson Lane, Suite 213, 2nd Floor,
Kolkata - 700 069.
[PAN: AXKPS 9812 K]

-Vs.-

Income Tax Officer Ward-22(4),Kolkata..... ..Respondent

Appearances by:

None, appeared on behalf of the Assessee.

Shri Jayanta Khanra, JCIT, appeared on behalf of the Revenue.

Date of concluding the hearing : February 19th, 2021

Date of pronouncing the order : February 25th, 2021

O R D E R

PER BENCH:-

The assessee seeks permission of this Bench to withdraw her appeal in ITA No. 96/Kol/2019 as she has availed the scheme under "Vivad Se Vishwas Act, 2020" vide her application dated 10.02.2021. The assessee states that she has been granted certificate by the designated authority in Form No.-3 under the provisions of "Vivad Se Vishwas Act, 2020".

2. We accept this application of the assessee and dismiss this appeal as withdrawn.

Order pronounced in the open Court on 25.02.2021.

Sd/-
(Aby T. Varkey)
Judicial Member

Sd/-
(J.Sudhakar Reddy)
Accountant Member

SC, Sr.PS

Date: 25.02.2021

Copy of the order forwarded to:

- 1. Smt. Priyanka Surana, C/o. Subash Agarwal & Associates, Advocates, Siddha Gibson, 1, Gibson Lane, Suite 213, 2nd Floor, Kolkata – 700 069.*
- 2. ITO, Ward – 22(4), Kolkata.*
- 3. CIT(A)-*
- 4. CIT- ,*
- 5. CIT(DR), Kolkata Benches, Kolkata.*

True copy
By order

Assistant Registrar
ITAT, Kolkata Benches